

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0000047/2023	VISA STEEL LIMITED VS ODISHA MINING CORPORATION LTD.	JYOTI RANJAN DEO VS	// () //
2	ARBP/0000048/2023	VISA STEEL LIMITED VS ODISHA MINING CORPORATION LTD.	JYOTI RANJAN DEO VS	// () //
3	ARBP/0000049/2023	PRAMOD KUMAR BISOI VS JAGADISH PANDEY	T.NARAYANA MURTY VS	// () //
4	BLAPL/0007844/2023	ARU @ ARUNA PRUSTY VS STATE OF ODISHA	DEVASHIS PANDA VS	GHASIPURA /51 /2019 ADDL.DIST.JUDGE,ANANDPUR(Kendujhar) ST/0000042/2019
5	BLAPL/0007845/2023	SIPUN @ BISWAJIT ROUT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOTANGA /141 /2023 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000193/2023
6	BLAPL/0007846/2023	BIJAY KHADIA VS STATE OF ODISHA	SANKAR PRASAD PADHI VS	AINTHAPALI /299 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001476/2023
7	BLAPL/0007847/2023	DALI HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	JHARIGAM /113 /2023 SPECIAL JUDGE,NABARANGPUR(Nabarangapur) TR/0000022/2023
8	BLAPL/0007848/2023	SILU POLAI VS STATE OF ODISHA	S.S.RAY (2) VS	ASKA /329 /2023 J.M.F.C.,ASKA(Ganjam) GR/0001069/2023
9	BLAPL/0007849/2023	JITENDRA KUMAR JUHARSINGH VS STATE OF ODISHA	SARADA PRASAD DASH VS	FATEGARH /34 /2023 () //
10	BLAPL/0007850/2023	NARENDRA KUMAR DAS @ MUNNA VS STATE OF ODISHA	AVIRAM PATRA VS	BALIANTA P.S. /74 /2023 () //
11	BLAPL/0007851/2023	KAPILA SAHU VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	BHANJANAGAR /191 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :14/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0007852/2023	ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	BONAI /47 /2023 () //
13	BLAPL/0007853/2023	SAROJ MALIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	AUL /124 /2023 () //
14	BLAPL/0007854/2023	BISHNU @ BISHAL @ OMM PATRA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	TALABANIA /28 /2023 () //
15	BLAPL/0007855/2023	KHETRA KUMAR VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BISWANATHPUR /48 /2023 () //
16	BLAPL/0007856/2023	CHAND MOHAMMED VS STATE OF ODISHA	S.S.RAY (2) VS	/ /0 () //
17	BLAPL/0007857/2023	AJIT KUMAR BHOI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MAHILA P.S.(BBSR) /61 /2023 () //
18	BLAPL/0007858/2023	MANGALA MANDI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	JEYPORE SADAR /184 /2023 () //
19	BLAPL/0007859/2023	BALARAM ALANG VS STATE OF ODISHA	GIRIDHARI SINGH VS	ORKEL /173 /2021 () //
20	BLAPL/0007860/2023	BHARAT DEHURI VS STATE OF ODISHA	SMRUTI RANJAN NAYAK VS	BADACHANA /49 /2023 () //
21	BLAPL/0007861/2023	RINKU GAUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TARASINGI /62 /2017 () //
22	BLAPL/0007862/2023	PARAMESH PODAL @ DIPU VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	SEMILLIGUDA /79 /2020 () //
23	BLAPL/0007863/2023	RATNAKAR NAHAK	JYOTIRMAYA SAHOO	POLASARA PS /205 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :14/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
24	BLAPL/0007864/2023	STATE OF ODISHA CHINTU @ SANGRAM NAIK	BHARAT BHUSAN ROUTRAY	// BANTALA /223 /2023
		VS	VS	()
25	BLAPL/0007865/2023	STATE OF ODISHA TABU KHAN	BHARAT BHUSAN ROUTRAY	// ANGUL TOWN /661 /2022
		VS	VS	()
26	BLAPL/0007866/2023	STATE OF ODISHA SRICHARAN MINZ	NARESH KUMAR NAIK	// RAJGANGPUR /303 /2022
		VS	VS	()
27	BLAPL/0007867/2023	STATE OF ODISHA AKASH SAH	BIJAYA KUMAR RAGADA	// BRAJARAJNAGAR /102 /2023
		VS	VS	()
28	BLAPL/0007868/2023	STATE OF ODISHA MUKUND PRADHAN	BANSIDHAR MAHAPATRA	// BALLIGUDA /130 /2021
		VS	VS	()
29	BLAPL/0007869/2023	STATE OF ODISHA DIPU @ DIPUN NAIK	BHARAT BHUSAN ROUTRAY	// BANTALA /223 /2023
		VS	VS	()
30	BLAPL/0007870/2023	STATE OF ODISHA DIPAK DAS @ GEDA	SUSANTA KUMAR BARAL	// PURIGHAT /52 /2023
		VS	VS	()
31	BLAPL/0007871/2023	STATE OF ODISHA RAMESH CHANDRA NAYAK	TUKUNA KUMAR MISHRA	// ADVA /92 /2023
		VS	VS	()
32	BLAPL/0007872/2023	STATE OF ODISHA PREETI KRUSHNA SWAIN @ FILTER	LAMBODOR ACHARI	// BHANJANAGAR /700 /2022
		VS	VS	()
33	BLAPL/0007873/2023	STATE OF ODISHA MANU DURIA	PRASANTA KUMAR NANDA	// SUNABEDA /160 /2021
		VS	VS	()
34	BLAPL/0007874/2023	STATE OF ODISHA HALADHAR NAYAK	KASHINATH PATTANAIAK	// NANDIPADA /136 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0007875/2023	STATE OF ODISHA LITU @ RAJAT KU DALEI @ RAJAT DALEI VS	SANTOSH KUMAR DWIVEDY VS	// SORO /310 /2021 ()
36	BLAPL/0007876/2023	STATE OF ODISHA KUNA BEHERA VS	KASHINATH PATTANAIAK VS	// BARAMBA /25 /2023 ()
37	BLAPL/0007877/2023	STATE OF ODISHA SURYAKANT NAYAK VS	KASHINATH PATTANAIAK VS	// NANDIPADA /136 /2023 ()
38	BLAPL/0007878/2023	STATE OF ODISHA KUNA BEHERA VS	KASHINATH PATTANAIAK VS	// BARAMBA /27 /2023 ()
39	BLAPL/0007879/2023	STATE OF ODISHA HARIHAR BEHERA VS	DIPTIRANJAN MOHAPATRA VS	// SATYABADI /114 /2019 ()
40	BLAPL/0007880/2023	STATE OF ODISHA KASI @ KASHINATH NAHAK VS	JYOTIRMAYA SAHOO VS	// KODALA /297 /2022 ()
41	BLAPL/0007881/2023	STATE OF ODISHA NABA KUMAR SAHU @ NABA KISHOR SAHU VS	BRAJA KISHORE PANDA VS	// JONK /212 /2022 ()
42	BLAPL/0007882/2023	STATE OF ODISHA JASOBANTA DEHURY VS	DINESH KUMAR MOHANTY VS	// KEONJHAR SADAR /64 /2023 ()
43	BLAPL/0007883/2023	STATE OF ODISHA CHITRASEN SETHI @ CHITRA VS	LAMBODAR ACHARI VS	// HINJILI (ASKA) /141 /2022 ()
44	BLAPL/0007884/2023	STATE OF ODISHA SOUMYA RANJAN DIGAL VS	NIKUNJA KUMAR ROUT VS	// PHULBANI SADAR /12 /2023 ()
45	BLAPL/0007885/2023	STATE OF ODISHA PRABIN DIGAL VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// PHULBANI SADAR /12 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	BLAPL/0007886/2023	MOHD. RIJVAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 () //
47	BLAPL/0007887/2023	PINKU @ ASHISH KUMAR NAYAK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BANTALA /223 /2023 () //
48	BLAPL/0007888/2023	SIBASANKAR ROUT VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /302 /2022 () //
49	BLAPL/0007889/2023	SOMANATH PRADHANI VS STATE OF ODISHA	JULU KHANSAMA VS	MACHHKUND /112 /2022 () //
50	BLAPL/0007890/2023	SK. KALIM VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BANAPUR P.S. /62 /2018 () //
51	BLAPL/0007891/2023	SANUJA KANHAR VS STATE OF ODISHA	ASHOK DAS VS	//0 () //
52	BLAPL/0007892/2023	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /222 /2021 () //
53	BLAPL/0007893/2023	JITENDRA PAHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /167 /2023 () //
54	BLAPL/0007894/2023	HARSHA MOHANTY VS STATE OF ODISHA	SALAUDDIN KHAN VS	KANIHA /255 /2022 () //
55	BLAPL/0007895/2023	SIMANCHAL SAHU @ SIKA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /32 /2021 () //
56	BLAPL/0007896/2023	BHAGGU YADAV @ BHAGU YADAV VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	MACHHKUND /33 /2021 () //
57	BLAPL/0007897/2023	BISHNU CHARAN SWAIN	SMRUTI RANJAN ROUT	TANGI /125 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
58	BLAPL/0007898/2023	STATE OF ODISHA LINGARAJ GHATUAL	SMRUTI RANJAN ROUT	// BHARATPUR PS /245 /2023
		VS	VS	()
59	BLAPL/0007899/2023	STATE OF ODISHA SOMESH DAS	BHARAT BHUSAN ROUSTRAY	// BANTALA /223 /2023
		VS	VS	()
60	BLAPL/0007900/2023	STATE OF ODISHA SUDARSAN LEDRU @ SUDARSAN LENDRU	ANANTA NARAYAN PATTANAYAK	// MACHHKUND /57 /2022
		VS	VS	()
61	BLAPL/0007901/2023	STATE OF ODISHA SOUMYA RANJAN SWAIN	MILAN KANUNGO	// MAHILA P.S. BUXIBAZAR /48 /2023
		VS	VS	()
62	BLAPL/0007902/2023	STATE OF ODISHA MANAS RANJAN PRADHAN	KALINGA KESHARI MOHAPATRA	// JAGATSINGPUR /396 /2023
		VS	VS	()
63	BLAPL/0007903/2023	STATE OF ODISHA SAKIL KHAN	ASHOK KUMAR JENA	// TIGIRIA /38 /2023
		VS	VS	()
64	BLAPL/0007904/2023	STATE OF ODISHA SANJIT CHHATRIA	AKSHAYA KUMAR SAHOO	// REAMAL /58 /2023
		VS	VS	()
65	BLAPL/0007905/2023	STATE OF ODISHA JAGYASENI DHAL	AKSHAYA KUMAR SAHOO	// DEOGARH /288 /2023
		VS	VS	()
66	BLAPL/0007906/2023	STATE OF ODISHA MUKESH ROUT	DINESH RAY	// TANGI /210 /2022
		VS	VS	()
67	CMAPL/0000494/2023	STATE OF ODISHA MANAGEMENT,M/S.SHRIRAM FINANCE LTD.	PRABIR KUMAR RAY	// ()
		VS	VS	()
68	CMAPL/0000495/2023	PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR RAMESH CHANDRA BEHERA	BRAJA MOHAN SARANGI	// ()
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	CMAPL/0000496/2023	REGIONAL TRANSPORT OFFICER, ROURKELA MAMATA BEHERA VS BIPIN BIHARI NAYAK	ARUJEET MISHRA VS	// // 0 //
70	CMAPL/0000497/2023	ANANTA BEHERA VS DURGA MAJHI	ADV. VS	// 0 //
71	CMP/0000766/2023	SHYAMALENDRA KUMAR SINGHBABU VS BILASH KUMARI CHOUDHURY	PRAFULLA KUMAR RATH VS	// 0 //
72	CMP/0000767/2023	STATE OF ODISHA, MUMBAI VS BANAJA KUMAR SABAT	AKHAYA KUMAR MISRA VS	// 0 //
73	CMP/0000768/2023	SOBHA DEVI AGRAWAL VS GORTI ANNAPURNA DEVI	PABITRA KUMAR NAYAK VS	// 0 //
74	CMP/0000769/2023	HARIPRIYA PUNJI VS SUSHILA RANA	SIDHARTHA MISHRA - 1 VS	// 0 //
75	CMP/0000770/2023	SANTOSH ROUT VS PRAFULL KUMAR SAHU	RABI NARAYAN BEHERA VS	// 0 //
76	CMP/0000771/2023	AMRENDRA PATI VS JYOTIRMOYEE PATI	ANKITA MUKHERJI VS	// 0 //
77	CMP/0000772/2023	SUJATA CHAKRA VS THE COLLECTOR AND DISTRICT MAGISTRATE, MAYURBHANJ	SIMARANI DAS VS	// 0 //
78	CMP/0000773/2023	GOLEKHA NAIK VS LAXMI NAIK	BHARAT BHUSAN ROUTHAY VS	// 0 //
79	CMP/0000774/2023	RAMANI RANJAN KAR VS KALPANA SAHOO	BIBEKANANDA BHUYAN VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :14/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0004737/2023	PRAVAT KUMAR NAYAK VS CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING, UTTAR PRADESH	ADV VS	// 0 //
81	CONTC/0004738/2023	PADMANAV BHUTIA VS SARAT KUMAR MAHALIK, I.I.C., KAMAKHYA NAGAR POLICE STATION, DHENKANAL	ADV VS	// 0 //
82	CONTC/0004739/2023	SUSANTA SAHOO VS VIJAY AMRUTA KULANGE, COMMISSIONER, BMC, SATYA NAGAR, BBSR	ADV VS	// 0 //
83	CONTC/0004740/2023	PRASANNA KUMAR SAHOO VS SANJAY KUMAR SINGH, I.A.S.	ADV. VS	// 0 //
84	CONTC/0004741/2023	SULOCHAN NAYAK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
85	CONTC/0004742/2023	KUNJA BIHARI BISWAL VS ASWATHY S., I.A.S.	BANABIHARI RAY VS	// 0 //
86	CONTC/0004743/2023	KABITA ACHARYA VS MANASH TRIPATHY, O.A.S.	ADV VS	// 0 //
87	CONTC/0004744/2023	PRATAP BARIK VS PRADEEP KUMAR JENA, I.A.S.	ADV VS	// 0 //
88	CONTC/0004745/2023	PRAFULLA KUMAR SAMAL VS PARAG GUPTA, I.A.S.	ADV VS	// 0 //
89	CONTC/0004746/2023	PRAMOD KUMAR DASH VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
90	CONTC/0004747/2023	HARISH CHANDRA PATRA VS S.AWASTHY, I.A.S.	ADV VS	// 0 //
91	CONTC/0004748/2023	LAXMIKANTA MAHURI	ADV.	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	CONTC/0004749/2023	S.AWASTHY, IAS KANHU CHARAN MUNDA	ADV	//
		VS	VS	0
93	CONTC/0004750/2023	ASHISH THAKARE, I.A.S. SUDARSHAN MOHANTA	ADV	//
		VS	VS	0
94	CONTC/0004751/2023	SUJIT KUMAR ROULA, CIRCLE JAIL SUPERINTENDENT, BARIPADA CIRCLE, BARIPADA GUNANIDHI PANDA	ADV	//
		VS	VS	0
95	CONTC/0004752/2023	ASWATHY S, I.A.S. HEMANTA SIAL	ADV	//
		VS	VS	0
96	CONTC/0004753/2023	DATTATRAYA BHAUSAHEB SINDHE, COLLECTOR, BALASORE AMARESWAR SAHOO	ADV	//
		VS	VS	0
97	CONTC/0004754/2023	DHARITREE MISHRA, GENERAL MANAGER, ODISHA STATE AGRICULTURE AND MARKETING BOARD, BBSR SUREKHA BEHERA	ADV.	//
		VS	VS	0
98	CONTC/0004755/2023	ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT., ODISHA, BBSR. RAMA MAHALI	ADV	//
		VS	VS	0
99	CONTC/0004756/2023	ASWATHY S, I.A.S. SUCHITRA JENA	ADV	//
		VS	VS	0
100	CONTC/0004757/2023	ASWATHY S, I.A.S. SIMADRI CHINTHADA	ADV	//
		VS	VS	0
101	CONTC/0004758/2023	AJAY KUMAR BHALLA, SECY., MINISTRY OF HOME AFFAIRS, NEW DELHI BHAGIRATHI SAHOO	ADV	//
		VS	VS	0
102	CONTC/0004759/2023	AJAY KUMAR BHALLA, SECY., MINISTRY OF HOME AFFAIRS, NEW DELHI SUDESHNA DUNGURI	SAROJ KUMAR PADHY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :14/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CONTC/0004760/2023	CHARUBALA RATHA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, BARGARH ANANTA BUDHIA VS	SAROJ KUMAR PADHY VS	// // 0
104	CONTC/0004761/2023	S.RA VISEKHAR RAO, BRANCH MANAGER ORIENTAL INSURANCE COMPANY LTD. NIHAR RANJAN DAS VS	ADV VS	// // 0
105	CONTC/0004762/2023	NIKUNJA KUMAR DHAL, I.A.S. BANABIHARI NAYAK VS	ADV VS	// // 0
106	CONTC/0004763/2023	ASHIS SINGH, I.P.S. PARSURAM MAJHI VS	ADV VS	// // 0
107	CONTC/0004764/2023	ASWATHY S., SECY. TO GOVT., S AND ME DEPT. ABANI KUMAR SANGRAMSINGH VS	ADV VS	// // 0
108	CONTC/0004765/2023	ANU GARG, ADDL. CHIEF SECY., WATER RESOURCES DEPT. BUDHURAM KUDAI VS	ADV VS	// // 0
109	CONTC/0004766/2023	ANU GARG, I.A.S. MADAN MOHAN PRADHAN VS	ADV VS	// // 0
110	CONTC/0004767/2023	ANU GARG, I.A.S. PABITRA MOHAN MOHAPATRA VS	ADV VS	// // 0
111	CONTC/0004768/2023	ANU GARG, I.A.S. ANIRUDHA PANI VS	ADV VS	// // 0
112	CONTC/0004769/2023	ANU GARG, I.A.S. NABAGHANA BEHERA VS	ADV VS	// // 0
113	CONTC/0004770/2023	ANU GARG, I.A.S. NIRMAL CHANDRA MOHAPATRA VS K. SUDARSAN CHAKRAVARTY, COLLECTOR CUM DISTRICT MAGISTRATE, KHORDHA	ADV VS VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CONTC/0004771/2023	SALILA PRADHAN VS CHIEF MANAGER (HR), IFFCO LTD.	ADV VS	// 0 //
115	CONTC/0004772/2023	PRASASNNA KU.BISWAL VS CHIEF MANAGER (HR), IFFCO LTD.	ADV VS	// 0 //
116	CONTC/0004773/2023	SHEKHAR KUMAR BEHERA VS SMRUTI RANJAN PRADHAN, DIERCTOR, DIRECTORATE OF FISHERIES	ADV VS	// 0 //
117	CONTC/0004774/2023	CHOUDHURY PRAMILA DASH VS BHAKTA RANJAN MOHANTY, ENGINEER IN CHIEF, W.R DEPT.	ADV VS	// 0 //
118	CONTC/0004775/2023	RUBINA RANA VS DEBASIS NAYAK, O.A.S.	ADV VS	// 0 //
119	CONTC/0004776/2023	RABINDRA PRADHAN VS RABINDRA NATH SAHU, I.A.S.	ADV VS	// 0 //
120	CONTC/0004777/2023	RAJIV KUMAR PUJARI VS PRADEEP KUMAR SAHOO,OAS	ADV VS	// 0 //
121	CONTC/0004778/2023	ANIL NAYAK VS SHALINI PANDIT, I.A.S.	SANJIB SWAIN VS	// 0 //
122	CONTC/0004779/2023	DIBYASINGH PANDA VS ANU GARG,IAS	JYOTIRMAYA SAHOO VS	// 0 //
123	CONTC/0004780/2023	TOTA KISHORE KUMAR VS PRADIP KUMAR NAG, D.E.O., NABRANGPUR	ADV. VS	// 0 //
124	CONTC/0004781/2023	LAXMI NARAYAN PANDA VS ANU GARG, I.A.S.	JYOTIRMAYA SAHOO VS	// 0 //
125	CONTC/0004782/2023	SURESH KUMAR DASH	ADV.	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	CONTC/0004783/2023	ASWASTI S., I.A.S. SUDHANSU SEKHAR PANDA	ADV.	//
		VS	VS	0
127	CONTC/0004784/2023	ASWASTI S., I.A.S. DEBENDRA SETHI	ADV	//
		VS	VS	0
128	CONTC/0004785/2023	SALINI PANDIT, I.A.S. PREMANGINI SINGH	ADV	//
		VS	VS	0
129	CONTC/0004786/2023	SALINI PANDIT, I.A.S. PANKAJ KUMAR NAYAK	ADV	//
		VS	VS	0
130	CONTC/0004787/2023	SALINI PANDIT, I.A.S. BASANTI MAHALIK	ADV	//
		VS	VS	0
131	CONTC/0004788/2023	SALINI PANDIT, I.A.S. DAMBARUDHAR SWAIN	A.K. SAHOO	//
		VS	VS	0
132	CONTC/0004789/2023	SACHIDANANDA BEHERA, DISTRICT EDUCATION OFFICER, DEOGARH SATYABHAMA BISWAL	ADV.	//
		VS	VS	0
133	CONTC/0004790/2023	SAMARTH VERMA, COLLECTOR,PURI RANJAN KUMAR MALLICK	ADV.	//
		VS	VS	0
134	CONTC/0004791/2023	SUSBHALAXMI NAYAK, ODISHA EDUCATION SERVICE, CLASS II, D.E.O., KENDRAPARA SUBASH CHANDRA MISHRA	ADV.	//
		VS	VS	0
135	CONTC/0004792/2023	DHRUBA CHARAN BEHERA, O.E.S. (1), D.E.O., BOLANGIR DR.PABITRA MOHAN PRADHAN	ADV.	//
		VS	VS	0
136	CONTC/0004793/2023	ARAVIND AGRAWAL, I.A.S. PARAMANANDA BEHERA	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0004794/2023	ANU GARG, I.A.S. PARSURAM DASH VS	ADV VS	// // ()
138	CONTC/0004795/2023	DR. ARABINDA KUMAR PADHEE, I.A.S. ASHOK KUMAR NAIK VS	ADV VS	// // ()
139	CONTC/0004796/2023	SHALINI PANDIT, I.A.S. KAMALA KANTA PATRA VS	BIDYADHAR PRADHAN VS	// // ()
140	CONTC/0004797/2023	PROF. PRAVAT KUMAR ROUL, VICE CHANCELLOR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR PRAMOD CHANDRA DAS VS	ADV VS	// // ()
141	CONTC/0004798/2023	ANU GARG, I.A.S. RAJA KISHORE CHANDA VS	BIDYADHAR PRADHAN VS	// // ()
142	CONTC/0004799/2023	PROF. PRAVAT KUMAR ROUL, VICE CHANCELLOR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR ASHOK KUMAR DASH VS	ADV. VS	// // ()
143	CRLA/0000762/2023	ASWATHY S., IAS SANJAYA KUMAR PALTASINGH VS	RABINDRANATH BARIK VS	// NAYAGARH /4 /2013 ()
144	CRLA/0000763/2023	STATE OF ODISHA BIPIN DAS VS	BISWARANJAN DALAI VS	// NIKIRAI /168 /2023 ()
145	CRLA/0000764/2023	STATE OF ODISHA BUDHU GHIVELA VS	ABHISHEK DASH VS	// LARAMBA /79 /2019 ()
146	CRLMA/0000248/2023	STATE OF ODISHA MANTU NAYAK VS	SIDHARTHA DAS VS	// BAMBARI /82 /2023 ()
147	CRLMC/0003045/2023	STATE OF ODISHA NRUSINGH MAJHI VS	SURYAKANTA DWIBEDI VS	// CHANDAHANDI /61 /2021 AD-HOC A.D.J.(FTSC),NABARANGPUR(Nabarangapur) TR/0000065/2021

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0003046/2023	SUBODHA RAY VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	BALICHANDRAPUR /138 /2007 AD-HOC ADDL.DIST.JUDGE,JAJPUR(Jajapur) CT/0000101/2012
149	CRLMC/0003047/2023	SRIPATI NAIK VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	SAINTALA /76 /2016 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000020/2016
150	CRLMC/0003048/2023	TULARAM BAG VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KHARIAR /248 /2014 A.S.J, KHARIAR(Nuapada) ST/0000018/2017
151	CRLMC/0003049/2023	MIR AFSAR ALI BAKHSA VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	KENDRAPARA /28 /2018 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000296/2018
152	CRLMC/0003050/2023	AMIT KUMAR PANDA VS BIDYADHAR PANIGRAHI	SUSHANTA KUMAR PRADHAN VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA(Kalahandi) ICC/0000049/2018
153	CRLMC/0003051/2023	KAILASH CHANDRA SWAIN VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	JAGATSINGPUR /62 /2022 () //
154	CRLMC/0003052/2023	DAYANIDHI KHATEI@KILU KHATEI VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /49 /2016 () //
155	CRLMC/0003053/2023	GANGADHAR MALLICK VS STATE OF ODISHA	BRUNDABAN ROUT VS	PHIRINGIA /23 /2022 () //
156	CRLMC/0003054/2023	PRAKASH KUMAR MOHAPATRA VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
157	CRLMC/0003055/2023	SULTAN KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
158	CRLMC/0003056/2023	MD. AMTARUL VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	BELTUKURI /5 /2020 () //
159	CRLMC/0003057/2023	STRIBANTA SAMAL	MANAS CHAND	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0003058/2023	JAYADEV THATOI BHIMSEN SISA	AMULYA RATNA PANDA	// JEYPORE MAHILA /61 /2023
		VS	VS	()
161	CRLMC/0003059/2023	STATE OF ODISHA MUSA@PUSKAR PRADHAN	A.K.SAHOO	// / /0
		VS	VS	()
162	CRLMC/0003060/2023	STATE OF ODISHA SATYABHAMA SWAIN	SARATHI JYOTI MOHANTY	// TIRTOL /31 /2023
		VS	VS	()
163	CRLMC/0003061/2023	STATE OF ODISHA RANKANIDHI ORAM	SUNIL KUMAR PANDA	// BRAJARAJNAGAR /115 /2023
		VS	VS	()
164	CRLMC/0003062/2023	STATE OF ODISHA MD KALAM@MD QALAMUDIN	SUNIL KUMAR PANDA	// HEMGIR /192 /2023
		VS	VS	()
165	CRLMC/0003063/2023	STATE OF ODISHA KANHU CHARANA DUTTA @ KANHA DUTTA	CHITTA RANJAN SAHU	// BARAMBA /104 /2010
		VS	VS	()
166	CRLMC/0003064/2023	STATE OF ODISHA DR. RAJ KUMAR SANTUKA	AMITAV NAIK	// BADAMBADI /278 /2022
		VS	VS	()
167	CRLMP/0001385/2023	STATE OF ODISHA ASWINI KUMAR DASH		// / /0
		VS	VS	()
168	CRLMP/0001386/2023	STATE OF ODISHA NIRUPAMA BISWAL	ASHOK KUMAR SAHOO	// / /0
		VS	VS	()
169	CRLMP/0001387/2023	STATE OF ODISHA AMIYA KUMAR SETHI	ACHYUTANANDA PATTANAIAK	// / /0
		VS	VS	()
170	CRLMP/0001388/2023	SLOUDAMINI SETHI JITENDRA MALLICK	BYOMAKESH TRIPATHY	// JUDGE, FAMILY COURT, BHADRAK (Bhadrak) Crp/0000080/2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMP/0001389/2023	STATE OF ODISHA BISWARANJAN NAYAK VS	U.C.MISHRA VS	// /0 ()
172	CRLMP/0001390/2023	STATE OF ODISHA DEBARAJ SAHOO VS	BYOMAKESH TRIPATHY VS	// /0 ()
173	CRLMP/0001391/2023	STATE OF ODISHA PARSURAM GAHADEI VS	BHABANI SANKAR DAS VS	// /0 ()
174	CRLMP/0001392/2023	STATE OF ODISHA JYANARANJAN PARUA VS	BAIJAYANTI MOHANTY VS	// /0 ()
175	CRLMP/0001393/2023	STATE OF ODISHA BALARAM ANANTA COMPLEX RESIDENTIAL WELFARE ASSOCIATION, BBSR VS	VS VS	// /0 ()
176	CRLMP/0001394/2023	STATE OF ODISHA MINATI MISHRA VS	AMRITA MISHRA VS	// /0 ()
177	CRLMP/0001395/2023	STATE OF ODISHA SANTILATA MALIKA VS	SANTOSH KUMAR MAHANTY VS	// /0 ()
178	CRLMP/0001396/2023	STATE OF ODISHA EVOS BUILDCON PVT.LTD. VS	ARUN KUMAR BUDHIA VS	// /0 ()
179	CRLMP/0001397/2023	STATE OF ODISHA DUTEE CHAND VS	SHRADHANJALI SAHOO VS	// /0 ()
180	CRLMP/0001398/2023	STATE OF ODISHA AMIT KUMAR ROUT VS	JULU KHANSAMA VS	// /0 ()
181	CRLMP/0001399/2023	STATE OF ODISHA KADAMBINI BEHERA VS STATE OF ODISHA	MAHENDRA BEHERA VS	// /0 () //

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMP/0001400/2023	SUSHREE HOTA VS STATE OF ODISHA	SUNIL KU PANDA VS	//0 0 //
183	CRLMP/0001401/2023	ASWINI KUMAR MALLICK VS STATE OF ODISHA	DEBASIS MISHRA VS	//0 0 //
184	CRLREV/0000361/2023	GAURAV GOENKA VS AYUSHI GOENKA	MOHIT AGARWAL VS	//0 0 //
185	CRLREV/0000362/2023	RAMESH KUMAR BAGARTY VS STATE OF ODISHA	ASWINI KUMAR DASH VS	KHETRARAJPUR /213 /2015 0 //
186	CRLREV/0000363/2023	ARADHI NAGESWAR RAO VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	//0 0 //
187	CRLREV/0000364/2023	JITENDRA KUMAR DAS VS DEBI PRASAD SAMANTA	KARUNAKAR NAYAK VS	BONTH /22 /2020 0 //
188	FAO/0000314/2023	RINA NAYAK VS UNION OF INDIA	DHANOJ KUMAR SAHOO VS	// 0 //
189	ITA/0000073/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1 VS M/S BIBHUDUTTA PANDA	TUSHAR KANTI SATAPATHY,SR.S.C(I.T) VS	// 0 //
190	ITA/0000074/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1 VS M/S BIBHUDUTTA PANDA	TUSHAR KANTI SATAPATHY,SR.S.C(I.T) VS	// 0 //
191	JCRLA/0000080/2023	DUKHISHYAMA BAGHAR VS STATE OF ODISHA	ADV. VS	KISHORENAGAR (ANUGUL) /58 /2018 0 //
192	MACA/0000689/2023	SR. MANAGER, M/S.NATIONAL INSURANCE CO. LTD VS ASHOK KUMAR PRADHAN	BIBEKANANDA UDGATA VS	// 0 //
193	MATA/0000221/2023	PARSURAM MISHRA	BIJAYA KUMAR PARIDA	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	MATA/0000222/2023	RAJASHREE SWAIN CHHAVIKANT TAUNK	BIBHU PRASAD MOHANTY	//
		VS	VS	0
195	MATA/0000223/2023	RANJITA VEGAD @ TAUNK ARJITA MISHRA	SUVASHISH PATTANAIK	//
		VS	VS	0
196	MATA/0000224/2023	KAUSHALENDRA KISHORE KHADANGA RAJESH MOHANTY	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
197	RPFAM/0000213/2023	GAYATRI PATTNAYAK DEEPAK KUMAR PRADHAN	BISHNU PRASAD PRADHAN	//
		VS	VS	0
198	RSA/0000295/2023	MEENAKSHI BEHERA KESHARI THATI	SANJEEV UDGATA	//
		VS	VS	0
199	RSA/0000296/2023	BHAGABATA PRADHAN GEETANJALI PANI	BIBEKANANDA BHUYAN	//
		VS	VS	0
200	RVWPET/0000300/2023	PRATAP CHANDRA SWAIN PRINCIPAL COMMISSIONER OF INCOME TAX(EXEMPTION)	RAJENDRANATH CHIMANKA,SR.S.C(LT)	//
		VS	VS	0
201	SAO/0000010/2023	RADHAKRISHNA SEVA EDUCATION AND CHARITABLE TRUST,BALASORE BISWANATH PANDA	MANOJ VERMA	//
		VS	VS	0
202	STREV/0000019/2023	ARAKHITA PANDA M/S. MEHAR ENTERPRISES	MUKESH AGARWAL	//
		VS	VS	0
203	WA/0001563/2023	STATE OF ODISHA STATE OF ODISHA	KARUNAKAR DAS,A.S.C	//
		VS	VS	0
		DR. DURYODHAN BEHERA		//
204	WA/0001564/2023	STATE OF ODISHA	SHAKTI PRASAD PANDA,A.G.A	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WA/0001565/2023	DR. AVANJELIN MISHRA STATE OF ODISHA VS	KARUNAKAR DAS, A.S.C. VS	// // 0
206	WA/0001566/2023	DR. SUBRAT CHHOTARAY PRINCIPAL SECY., REVENUE AND DISASTER MGMT	SUBPA NARAYAN PATNAIK, A.G.A. VS	// // 0
207	WA/0001567/2023	KAILASH CHANDRA BEHERA PRINCIPAL SECY., REVENUE AND DISASTER MGMT	SUBPA NARAYAN PATNAIK, A.G.A. VS	// // 0
208	WA/0001568/2023	KAMPA MAHARANA STATE OF ODISHA VS	RABI NARAYAN MISHRA,A.G.A VS	// // 0
209	WA/0001569/2023	GOURAHARI DEY STATE OF ODISHA VS	RABI NARAYAN MISHRA,A.G.A VS	// // 0
210	WA/0001570/2023	SRIDHAR RANA PRINCIPAL SECRETARY,REVENUE AND DISASTER MGMT	SANJAY KUMAR DEB, A.G.A VS	// // 0
211	WA/0001571/2023	RADHAKRUSHNA BHUYAN STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // 0
212	WA/0001572/2023	PADMA CHARAN DALABEHERA STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // 0
213	WA/0001573/2023	MAHESWAR PANDA STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // 0
214	WA/0001574/2023	SANTOSH KUMAR SUNA STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // 0
215	WA/0001575/2023	ANANDA CHANDRA DASH STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // 0
		SANKAR DASH		//

ORISSA HIGH COURT**FILING REPORT AS ON :14/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WA/0001576/2023	STATE OF ODISHA VS NIRANJAN RANA	SASWAT DAS,A.G.A VS	// 0 //
217	WA/0001577/2023	STATE OF ODISHA VS ALEKHA SAHOO	SASWAT DAS,A.G.A VS	// 0 //
218	WA/0001578/2023	STATE OF ODISHA VS GANESWAR RAUT	SASWAT DAS,A.G.A VS	// 0 //
219	WA/0001579/2023	STATE OF ODISHA VS BRAJENDRA KUMAR BASANTIA	SASWAT DAS,A.G.A VS	// 0 //
220	WA/0001580/2023	STATE OF ODISHA VS PRASANNA KUMAR RAY	SASWAT DAS,A.G.A VS	// 0 //
221	WA/0001581/2023	STATE OF ODISHA VS MANORANJAN PATNAIK	SASWAT DAS, A.G.A. VS	// 0 //
222	WA/0001582/2023	STATE OF ODISHA VS PRASANNA KUMAR PAIKARAY	SASWAT DAS, A.G.A. VS	// 0 //
223	WA/0001583/2023	STATE OF ODISHA VS MINAKETAN JENA	DHANANJAYA MUND, A.G.A. VS	// 0 //
224	WA/0001584/2023	STATE OF ODISHA VS PRASANA KUMAR PRADHAN	SASWAT DAS,A.G.A VS	// 0 //
225	WA/0001585/2023	STATE OF ODISHA VS KRUSHNA CHANDRA BASTIA	SASWAT DAS,A.G.A VS	// 0 //
226	WA/0001586/2023	STATE OF ODISHA VS AMIYA RANJAN SINGH	SUKUMAR GHOSE, A.G.A. VS	// 0 //
227	WA/0001587/2023	STATE OF ODISHA	SASWAT DAS,A.G.A	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WA/0001588/2023	RAMA CHANDRA NAIK STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	//
		VS	VS	0
229	WP(C)/0022115/2023	SUKURU PRADHAN BHAYALAL BAG	ER.DEBASHISHA HOTA	//
		VS	VS	0
230	WP(C)/0022116/2023	STATE OF ODISHA NILAMANI KHETI	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
231	WP(C)/0022117/2023	STATE OF ODISHA KULAMANI MISHRA	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
232	WP(C)/0022118/2023	STATE OF ODISHA ROHIT KUMAR BHOI	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
233	WP(C)/0022119/2023	STATE OF ODISHA BISHNUPRIYA MOHAPATRA	TUSHAR KANTA NAYAK	//
		VS	VS	0
234	WP(C)/0022120/2023	STATE OF ODISHA SABITA PANDA	BRAJA MOHAN SARANGI	//
		VS	VS	0
235	WP(C)/0022121/2023	R.T.O., KEONJHAR RABINDRA KUMAR BARIK	BRAJA MOHAN SARANGI	//
		VS	VS	0
236	WP(C)/0022122/2023	REGIONAL TRANSPORT OFFICER, JHARSUGUDA JATINDRA NARAYAN MISHRA	BRAJA MOHAN SARANGI	//
		VS	VS	0
237	WP(C)/0022123/2023	R.T.O., BALASORE SURYAMANI PAL	BRAJA MOHAN SARANGI	//
		VS	VS	0
238	WP(C)/0022124/2023	STATE OF ODISHA SRIDHAR SAMAL	BRAJA MOHAN SARANGI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0022125/2023	R.T.O., BBSR SRIDHAR SAMAL VS	BRAJA MOHAN SARANGI VS	// // ()
240	WP(C)/0022126/2023	RTO, BOUDH SUBODH BADHEI VS	MANOJA KUMAR KHUNTIA VS	// // ()
241	WP(C)/0022127/2023	DIRECTOR GENERAL, RPF, NEW DELHI CHITTARANJAN DAS VS	MANOJ KUMAR KHUNTIA VS	// // ()
242	WP(C)/0022128/2023	DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI SRIKANTA SAMANTARAY VS	MANOJ KUMAR KHUNTIA VS	// // ()
243	WP(C)/0022129/2023	DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI BULEN PRADHAN VS	MANOJA KUMAR KHUNTIA VS	// // ()
244	WP(C)/0022130/2023	DIRECTOR GENERAL, RPF, NEW DELHI CHITRAREKHA @ CHITRALEKHA SWAIN VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
245	WP(C)/0022131/2023	STATE OF ODISHA MUKTAMANI BEHERA VS	KSHIROD KUMAR SAHOO VS	// // ()
246	WP(C)/0022132/2023	ELECTION OFFICER, MARSAGHAI PANCHAYAT SAMITI CUM B.D.O., KENDRAPARA SUSIL KUMAR DAS VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
247	WP(C)/0022133/2023	STATE OF ODISHA LAGANA SIDHU VS	PRASANTA KUMAR DAS VS	// // ()
248	WP(C)/0022134/2023	STATE OF ODISHA PADMA CHARAN SAHU VS	ASHOK KUMAR DAS VS	// // ()
249	WP(C)/0022135/2023	STATE OF ODISHA BHIMASEN SAHOO VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :14/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0022136/2023	BISWANATH MOHANTY VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
251	WP(C)/0022137/2023	DUSMANTA KUMAR PALEI VS STATE OF ODISHA	NIRMALCHANDRA DAS VS	// 0 //
252	WP(C)/0022138/2023	BISWANATH MOHANTY VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
253	WP(C)/0022139/2023	SK. NAUSHAD AHAMED VS THE COLLECTOR, KENDRAPADA	NIRANJAN ROUT VS	// 0 //
254	WP(C)/0022140/2023	RAMAKANTA DAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //
255	WP(C)/0022141/2023	SATYA PRAKASH PRADHAN VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	// 0 //
256	WP(C)/0022142/2023	LINGARAJ HUIKA VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// 0 //
257	WP(C)/0022143/2023	GAGAN BEHARI PANDA @ GAGAN BIHARI PANDA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	// 0 //
258	WP(C)/0022144/2023	JEMINI SATPATHY @ SATAPATHY VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	// 0 //
259	WP(C)/0022145/2023	BISWANATH JENA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	// 0 //
260	WP(C)/0022146/2023	RABINDRA KUMAR PATTNAYAK VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	// 0 //
261	WP(C)/0022147/2023	URMILA DAS	GOPAL CHARAN MOHANTY	//

ORISSA HIGH COURT**FILING REPORT AS ON :14/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0022148/2023	SARTHAK MOHAPATRA	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0022149/2023	TRILOCHAN KHANDUAL	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0022150/2023	PURNACHANDRA BHUTIA	DURGA PRASAD JENA	//
		VS	VS	0
		REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA		//
265	WP(C)/0022151/2023	DUKHU KISAN	ARABINDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0022152/2023	HIMANSHU SEKHAR PAIKRAY	SOBHANA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0022153/2023	GIRIJA PARIHARI	MADHUMITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0022154/2023	MOHAMMED FARID QURESHI	ADHIRAJ MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
269	WP(C)/0022155/2023	GYANARANJAN MOHAPATRA	SUBIR PALIT	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0022156/2023	SHRABANI MAHANTA	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0022157/2023	KHAGENDRA MOHAPATRA	BISWAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0022158/2023	ANURADHA KAR	BISWAJIT MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :14/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0022159/2023	STATE OF ODISHA PRADIPTA KISHORE MOHANTY VS	AKSHAYA KUMAR PANDEY VS	// // ()
274	WP(C)/0022160/2023	STATE OF ODISHA BASUDEV PANIGRAHI VS	KOUSIK ANANDA GURU VS	// // ()
275	WP(C)/0022161/2023	STATE OF ODISHA NIRANJAN PANDA VS	DURGESH NARAYAN RATH VS	// // ()
276	WP(C)/0022162/2023	STATE OF ODISHA ACHUTANANDA SWAIN VS	KOUSIK ANANDA GURU VS	// // ()
277	WP(C)/0022163/2023	STATE OF ODISHA PRABHAT KUMAR BISOYI VS	DURGESH NARAYAN RATH VS	// // ()
278	WP(C)/0022164/2023	STATE OF ODISHA BUDHIRAM GOUDA VS	DURGESH NARAYAN RATH VS	// // ()
279	WP(C)/0022165/2023	STATE OF ODISHA PHULA BHOLA VS	SANJIB MOHANTY VS	// // ()
280	WP(C)/0022166/2023	STATE OF ODISHA NELHU SAHU VS	DURGESH NARAYAN RATH VS	// // ()
281	WP(C)/0022167/2023	STATE OF ODISHA RAJAKISHOR SAHU VS	SANJIB MOHANTY VS	// // ()
282	WP(C)/0022168/2023	STATE OF ODISHA SUDESHNA GHOSH VS	DURGESH NARAYAN RATH VS	// // ()
283	WP(C)/0022169/2023	STATE OF ODISHA NAKUL NAIK VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :14/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0022170/2023	MADHUSMITA NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
285	WP(C)/0022171/2023	BRAJAGOPAL PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
286	WP(C)/0022172/2023	PABITRA RANA VS SONEPUR MUNICIPALITY, SUBARNAPUR	AMIT PRASAD BOSE VS	// 0 //
287	WP(C)/0022173/2023	BANSIDHARA PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
288	WP(C)/0022174/2023	KISHORE CHANDRA DUTTA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
289	WP(C)/0022175/2023	SANJUKTA MOHANTY VS M.D AND CEO, UCO BANK, KOLKATA	MANOJA KUMAR KHUNTIA VS	// 0 //
290	WP(C)/0022176/2023	ARUN PRASAD DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// 0 //
291	WP(C)/0022177/2023	SANJATA KUMAR HARICHANDAN VS DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI	GYANA RANJAN SETHI VS	// 0 //
292	WP(C)/0022178/2023	KAMAL TANTI VS ADDL D.M., SUNDARGARH	BYOMOKESH SAHOO VS	// 0 //
293	WP(C)/0022179/2023	GITANJALI JENA VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS	// 0 //
294	WP(C)/0022180/2023	DEBASHIS BHOL VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS	// 0 //
295	WP(C)/0022181/2023	SAIBANDAN BISWAL	SUDHIR KUMAR PATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0022182/2023	SUDEEPA DEY	SUDHIR KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0022183/2023	SAUMYARANJAN GHADAI	SUDHIR KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0022184/2023	ARPITA JENA	SUDHIR KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0022185/2023	PRABHASINI BEHERA	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0022186/2023	BHAGARATHI DHARUA	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0022187/2023	RABINARAYAN RATH	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0022188/2023	BABAJI NAIK	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0022189/2023	SARAT KUMAR ROUT	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0022190/2023	PALAU NAIK	SADASIVA PATRA (1)	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0022191/2023	PRAKASH CHANDRA MOHANTA	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0022192/2023	RADHASHYAM BRAHMA	AMIYA BHUSAN DASH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0022193/2023	STATE OF ODISHA SUPRAVA DEI VS	PRAVAT KUMAR NAYAK VS	// // ()
308	WP(C)/0022194/2023	STATE OF ORISSA BASANTI MISHRA VS	SUKANTA KUMAR MISHRA VS	// // ()
309	WP(C)/0022195/2023	STATE OF ODISHA MOHAMMAD AZAHARUL HAQUE VS	SUSANTA KUMAR BARAL VS	// // ()
310	WP(C)/0022196/2023	STATE OF ODISHA JALADHAR SAHU VS	SANGRAM KUMAR SINGH VS	// // ()
311	WP(C)/0022197/2023	DIRECTOR GENERAL OF POLICE, CRPF, NEW DELHI PRASAN KUMAR PATRO VS	AJIT KUMAR PANDA VS	// // ()
312	WP(C)/0022198/2023	AUTHORISED OFFICER, PUNJAB NATIONAL BANK, KHURDA PRAMOD SAHU VS	SUSANTA KUMAR BARAL VS	// // ()
313	WP(C)/0022199/2023	STATE OF ODISHA CHINTAMANI NAIK VS	SANGRAM KUMAR SINGH VS	// // ()
314	WP(C)/0022200/2023	DIRECTOR GENERAL OF POLICE, CRPF, NEW DELHI KAILASH CHANDRA SAHOO VS	RAKESH KUMAR ROUSTRAY VS	// // ()
315	WP(C)/0022201/2023	THE COMMNR. OF ENDOWMENT, ODISHA, BBSR PRAKASAM SIRLA VS	SANGRAM KUMAR SINGH VS	// // ()
316	WP(C)/0022202/2023	DIRECTOR GENERAL OF POLICE, CRPF, NEW DELHI M/S. NILACHAL REFRACTORIES LTD., DHENKANAL SOUMYA MISHRA VS	SANGRAM KUMAR SINGH VS	// // ()
317	WP(C)/0022203/2023	STATE OF ODISHA CITIZEN ENTERPRISES, CUTTACK VS	SAROJ KUMAR DASH VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :14/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0022204/2023	BIDYADHAR PALAI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
319	WP(C)/0022205/2023	PRAFULLA KUMAR CHOUDHURY VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
320	WP(C)/0022206/2023	PRAMOD KUMAR TRIPATHY VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
321	WP(C)/0022207/2023	PRATAP CHANDRA BEHERA VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
322	WP(C)/0022208/2023	DEEPAK KUMAR JOSHI VS STATE OF ODISHA	GOPINATH PADHI VS	// 0 //
323	WP(C)/0022209/2023	JSJ INFRA PROJECTS PVT. LTD., CUTTACK VS R.T.O., BBSR 1	KHIROD CHANDRA MAJHI VS	// 0 //
324	WP(C)/0022210/2023	JSJ INFRA PROJECTS PVT. LTD., CUTTACK VS R.T.O., BBSR 1	KHIROD CHANDRA MAJHI VS	// 0 //
325	WP(C)/0022211/2023	JSJ INFRA PROJECTS PVT. LTD., CUTTACK VS R.T.O., BBSR 1	KHIROD CHANDRA MAJHI VS	// 0 //
326	WP(C)/0022212/2023	CHAITANYA KIRSANI VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
327	WP(C)/0022213/2023	BIBHUTI BHUSAN PANDA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
328	WP(C)/0022214/2023	ASWINI KUMAR RATH VS COLLECTOR, PURI	RAJIV KUMAR MAHANTA VS	// 0 //
329	WP(C)/0022215/2023	M/S AGARWALLA LIGHT HOUSE, BARIPADA	BIDESH RANJAN BEHERA	//

ORISSA HIGH COURT**FILING REPORT AS ON :14/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0022216/2023	SIBA DALAI	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0022217/2023	BIBEKANANDA DASH	LAXMI NARAYAN RAYATSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0022218/2023	JITURAJ HARIJAN	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0022219/2023	NATABAR BHOI	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0022220/2023	BIBHUTI BHUSAN BISWAL	BIBHUTI KESHARI BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0022221/2023	SANTOSINI KUJUR	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0022222/2023	MUNA KHARA	ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		R.T.O., KORAPUT		//
337	WP(C)/0022223/2023	BATAKRUSHNA SETHY	BHAKTA RANJAN BARIK	//
		VS	VS	0
		MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORP. LTD., BBSR		//
338	WP(C)/0022224/2023	BANDHU HANTAL	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0022225/2023	DILLIP KUMAR SAMAL	BIBHUTI KESHARI BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0022226/2023	DEEPAK KUMAR JOSHI	GOPINATH PADHI	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :14/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0022227/2023	STATE OF ODISHA GHENU HANTAL VS	SUBHASREE MOHANTY VS	// // ()
342	WP(C)/0022228/2023	STATE OF ODISHA KAMALA LOCHAN TARAI VS	SUDHIR KUMAR MALLICK VS	// // ()
343	WP(C)/0022229/2023	SETTLEMENT OFFICER, CUTTACK BABI KHILLA VS	SUBHASREE MOHANTY VS	// // ()
344	WP(C)/0022230/2023	STATE OF ODISHA SUSHANTA KUMAR ROUT VS	SUBHASREE MOHANTY VS	// // ()
345	WP(C)/0022231/2023	STATE OF ODISHA NAKA BICHAMMA @ NAKA BISHA MAMA VS	RAJIB KUMAR SARANGI VS	// // ()
346	WP(C)/0022232/2023	AUTHORIZED OFFICER, UNION BANK OF INDIA, RAYAGADA BRUNDABAN SWAIN VS	TUSAR KUMAR MISHRA VS	// // ()
347	WP(C)/0022233/2023	STATE OF ODISHA GURUNATH KUASI VS	SUBHASREE MOHANTY VS	// // ()
348	WP(C)/0022234/2023	STATE OF ODISHA RAGHUNATH PRADHAN VS	AUROBINDA SAHOO VS	// // ()
349	WP(C)/0022235/2023	STATE OF ODISHA DR. SANJAYA BHOI VS	LAXMI NARAYAN PATEL VS	// // ()
350	WP(C)/0022236/2023	DR. JYOTIRMAYEE PRADHAN M/S INNOJET PROJECTS PVT. LTD., KHURDA VS	KARTIK KURMY VS	// // ()
351	WP(C)/0022237/2023	THE COMMNR OF CT AND GST, CUTTACK RAMA CHANDRA JENA VS	JAGAMOHAN PATTANAIAK VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :14/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0022238/2023	ASHISH ANSHUMAN PALEI VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
353	WP(C)/0022239/2023	JANAKI BALLAV SAMANTARAY VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
354	WP(C)/0022240/2023	GOLEKHA GADANAYAK VS STATE OF ODISHA	PRANAB KUMAR GHOSE VS	// 0 //
355	WP(C)/0022241/2023	ARABINDA LENKA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
356	WP(C)/0022242/2023	PRIYANKA PRIYADARSHINI VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
357	WP(C)/0022243/2023	PARESH KUMAR MATIA MISHRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
358	WP(C)/0022244/2023	NIRUPAMA ROUT VS R.T.O. CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
359	WP(C)/0022245/2023	ASIM HALDER VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
360	WP(C)/0022246/2023	PURNA CHANDRA JENA VS THE STATE OF ORISSA	SANJIT KUMAR DAS VS	// 0 //
361	WP(C)/0022247/2023	BHAJAMAN MOHANTY VS STATE OF ODISHA	AYODHYA NATH LENKA VS	// 0 //
362	WP(C)/0022248/2023	JOGESH PRADHAN VS REGIONAL TRANSPORT OFFICER, JHARSUGUDA	ASHOK KUMAR ROUT VS	// 0 //
363	WP(C)/0022249/2023	SURESH CHANDRA NANDA	DHANOJ KUMAR SAHOO	//

ORISSA HIGH COURT**FILING REPORT AS ON :14/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	WP(C)/0022250/2023	DIRECTOR GENERAL, RPF, NEW DELHI TARINI CHARAN NAYAK	SHASHI BHUSAN JENA	//
		VS	VS	0
365	WP(C)/0022251/2023	STATE OF ODISHA JAGADISH PADHAN	JANGYA PRAKASH PARIDA	//
		VS	VS	0
366	WP(C)/0022252/2023	STATE OF ODISHA RUPESH KUMAR RAUSHAN	ASHOK KUMAR ROUT	//
		VS	VS	0
367	WP(C)/0022253/2023	REGIONAL TRNSPORT OFFICER M/S SATYASAI CONSTRUCTION, JAJPUR	KISHORE KUMAR JENA	//
		VS	VS	0
368	WP(C)/0022254/2023	STATE OF ODISHA BALADEB PRASAD MOHANTY	SUKANTA KUMAR NAYAK	//
		VS	VS	0
369	WP(C)/0022255/2023	SPECIAL LAO, RENGALI RIGHT CANAL SYSTEM, DHENKANAL SONALI KUMARI MAJHI	JANGYA PRAKASH PARIDA	//
		VS	VS	0
370	WP(C)/0022256/2023	STATE OF ODISHA DEBASIS RANASINGH	ASHOK KUMAR ROUT	//
		VS	VS	0
371	WP(C)/0022257/2023	REGIONAL TRANSPORT OFFICER, BALASORE MOUSUMIMALA CHOUDHURY	JANGYA PRAKASH PARIDA	//
		VS	VS	0
372	WP(C)/0022258/2023	STATE OF ODISHA GITANJALI SAHOO	SUKANTA KUMAR NAYAK	//
		VS	VS	0
373	WP(C)/0022259/2023	TAHASILDAR, CHANDBALI MINATI DHAL	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
374	WP(C)/0022260/2023	STATE OF ODISHA KISHORE CHANDRA BHANJA	SUDARSAN BEHERA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :14/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0022261/2023	STATE OF ODISHA PRATIVA MOHANTY VS	DEEPAK KUMAR MOHAPATRA VS	// // ()
376	WP(C)/0022262/2023	STATE OF ODISHA WAGITA PRIYADARSHINI BEHERA VS	ANSHURAM MISHRA VS	// // ()
377	WP(C)/0022263/2023	ADDL. DIST. MAGISTRATE, PURI TULADEV MAJHI VS	AKSHAYA KUMAR SAHOO VS	// // ()
378	WP(C)/0022264/2023	STATE OF ORISSA BIDULATA PATNAIK VS	SMITA RANJAN PATNAIK VS	// // ()
379	WP(C)/0022265/2023	STATE OF ODISHA MAKHAMANI MAJHI VS	AKSHAYA KUMAR SAHOO VS	// // ()
380	WP(C)/0022266/2023	STATE OF ORISSA TULADEV MAJHI VS	AKSHAYA KUMAR SAHOO VS	// // ()
381	WP(C)/0022267/2023	STATE OF ORISSA BIDULATA RATH VS	DILLIP KUMAR MOHAPATRA VS	// // ()
382	WP(C)/0022268/2023	STATE OF ODISHA SANANDA KUMAR MEHER VS	SUBIR PALIT VS	// // ()
383	WP(C)/0022269/2023	STATE OF ODISHA DHIRAJ CHOPDAR VS	BIDYALOK MOHAPATRA VS	// // ()
384	WP(C)/0022270/2023	STATE OF ODISHA CHANDOL, GRAMPANCHAYAT VS	JATESWAR NAYAK VS	// // ()
385	WP(C)/0022271/2023	COLLECTOR CUM DIST.MAGISTRATE, KENDRAPARA BIMALA KUMARI DEVI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :14/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0022272/2023	DILLIP KUMAR DAS VS COLLECTOR CUM CHAIRMAN, R.T.A., PURI	KRUSHNA CHANDRA DASH VS	// 0 //
387	WP(C)/0022273/2023	DHARANIDHAR DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
388	WP(C)/0022274/2023	BASANTA KUMAR PRUSETH VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// 0 //
389	WP(C)/0022275/2023	AKSHYA KUMAR DAS VS COLLECTOR CUM CHAIRMAN, R.T.A., PURI	KRUSHNA CHANDRA DASH VS	// 0 //
390	WP(C)/0022276/2023	NIHAR RANJAN MOHAPATRA VS COLLECTOR CUM CHAIRMAN, R.T.A., PURI	KRUSHNA CHANDRA DASH VS	// 0 //
391	WP(C)/0022277/2023	PRAFULLA BEHERA VS COLLECTOR CUM CHAIRMAN, R.T.A., PURI	KRUSHNA CHANDRA DASH VS	// 0 //
392	WP(C)/0022278/2023	PRADEEP KUMAR KHUNTIA VS ORISSA INFORMATION COMMISSION, BBSR	KALPATARU MISHRA VS	// 0 //
393	WP(C)/0022279/2023	GOLAP BEHERA VS COLLECTOR CUM CHAIRMAN, R.T.A., PURI	KRUSHNA CHANDRA DASH VS	// 0 //
394	WP(C)/0022280/2023	MINATI DAS VS COLLECTOR CUM CHAIRMAN, R.T.A., PURI	KRUSHNA CHANDRA DASH VS	// 0 //
395	WP(C)/0022281/2023	BHABANI SINHARI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
396	WP(C)/0022282/2023	BANI RAY VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
397	WP(C)/0022283/2023	GYANA RANJAN MOHARATHA	ACHYUTANANDA PATTANAIAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
398	WP(C)/0022284/2023	AMRITA SAHA	NIRANJAN LENKA	//
		VS	VS	0
		IOCL, MUMBAI		//
399	WP(C)/0022285/2023	BASANTI BEHERA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0022286/2023	BABULA BARIK	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0022287/2023	B.MANOJ KUMAR RAO	NILAKANTHA JUJHARSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0022288/2023	GAJENDRA PRASAD PANDA	NILAKANTHA JUJHARSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0022289/2023	GAJENDRA PRASAD PANDA	NILAKANTHA JUJHARSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0022290/2023	GAJENDRA PRASAD PANDA	NILAKANTHA JUJHARSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0022291/2023	GAJENDRA PRASAD PANDA	NILAKANTHA JUJHARSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0022292/2023	SRI GOPAL JEW THAKUR BIJE NIJAGAN, CUTTACK	BIJAY KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0022293/2023	SHIVASAKTI CLUB, BBSR	BINI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0022294/2023	NRISINGHA DAS	BIBHU PRASAD DAS	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0022295/2023	UNION OF INDIA KRISHNA PADA MANDAL VS	BIBHU PRASAD DAS VS	// // ()
410	WPCRL/0000098/2023	UNION OF INDIA SANTOSH KUMAR PRADHAN VS	BHABANI SANKAR DAS VS	// //0 ()
411	ABLAPL/0007554/2023	SUPERINTENDENT OF POLICE, BALASORE FAKIRA PRADHAN @ JUJHARSINGH VS	SARADA PRASAD DASH VS	// FATEGARH /34 /2023 ()
412	ABLAPL/0007555/2023	STATE OF ODISHA BABI @ RABINARAYAN MOHANTY VS	SARADA PRASAD DASH VS	// FATEGARH /153 /2023 ()
413	ABLAPL/0007556/2023	STATE OF ODISHA MIHIR KUMAR PAIKRAY VS	BIKRAM KESHARI RAJ VS	// TOMANDO /74 /2022 ()
414	ABLAPL/0007557/2023	STATE OF ODISHA SAROJ KUMAR SAHOO VS	PUSPAMITRA MOHAPATRA VS	// JAJPUR TOWN /231 /2023 ()
415	ABLAPL/0007558/2023	STATE OF ODISHA RANJAN KUMAR MOHARANA VS	PARTHA SARATHI NAYAK VS	// BANTALA /270 /2023 ()
416	ABLAPL/0007559/2023	STATE OF ODISHA SUBAS THATOI VS	SAROJ KUMAR DASH VS	// //0 J.M.F.C.,BHUBAN(Dhenkanal)
417	ABLAPL/0007560/2023	STATE OF ODISHA GOUTAM SAHOO VS	DILLIP RAY VS	2(A)CC/0000085/2023 LINGARAJ P.S. /139 /2022 ()
418	ABLAPL/0007561/2023	STATE OF ODISHA LAMBODAR SAMAL VS	SAROJA KANTA MANDAL VS	// KHANTAPADA /117 /2023 J.M.F.C. BALASORE(RURAL)(Baleshwar)
419	ABLAPL/0007562/2023	STATE OF ODISHA KABUL KHARA @ KHORA @ LAXMAN KHORA VS	BIJAYA KUMAR ROUSTRAY VS	CT/0000352/2023 NABARANGAPUR TOWN /204 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :14/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0007563/2023	ARTATRANA PATRA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	PATNA /117 /2023 () //
421	ABLAPL/0007564/2023	SACHIN SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	PADAMPUR /178 /2023 () //
422	ABLAPL/0007565/2023	SUBODH KUMAR SAHU @ MINJU VS STATE OF ODISHA	DIPTIREKHA NANDA VS	/ /0 J.M.F.C.,SAINTALA(Balangir) 2(C)CC/0000327/2023
423	ABLAPL/0007566/2023	SANJEEB BARIHA VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	JONK /139 /2022 () //
424	ABLAPL/0007567/2023	CHARAN SAHU VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	BALIMI /186 /2023 () //
425	ABLAPL/0007568/2023	BIKASH KUMAR SAHOO VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	RASOL /212 /2022 () //
426	ABLAPL/0007569/2023	BICHITRA DALEI VS STATE OF ODISHA	SAILABALA JENA VS	KUAKHIA /221 /2023 () //
427	ABLAPL/0007570/2023	RABINDRA KUMAR BEHERA @ RABINDRA BEHERASATYA NARAYAN MISHRA (4) VS STATE OF ODISHA	VS	BHADRAK RURAL /408 /2023 () //
428	ABLAPL/0007571/2023	PITAR GADISYAM VS STATE OF ODISHA	MANORANJAN PADHY VS	SEMILLIGUDA /146 /2022 () //
429	ABLAPL/0007572/2023	PABANA ROUT @ MANA PABANA ROUT VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ERASAMA /58 /2023 () //
430	ABLAPL/0007573/2023	GYANENDRA MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
431	ABLAPL/0007574/2023	SUBHRATA NAYAK	BISWAMBAR MOHANTY	ASKA /333 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0007575/2023	LAXMAN KUMAR MAJHI @ LAXMAN MAJHI	JYOTIRMAYA SAHOO	NIRAKARPUR /127 /2023
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0007576/2023	BHASKAR CHANDRA MUDULI	RAMA CHANDRA MOHANTY	CUTTACK SADAR /389 /2023
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0007577/2023	MANOJ PRADHAN @ MANOJ KUMAR PRADHAN	BHARAT BHUSAN ROUSTRAY	BARKOTE /201 /2023
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0007578/2023	TULU @ RABINDRA REDDY	DEBASHIS ROUSTRAY	Maitri Vihar PS /165 /2023
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0007579/2023	NIBARANA MAHUNTA	HAREKRUSHNA DASH	KAMAKHYANAGAR /295 /2023
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0007580/2023	SMRUTI RANJAN SAHOO	PRAVAT KUMAR NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0007581/2023	BIKASH KUMAR SAHOO	MOHENDRA DALAI	JANKIA P.S. /214 /2023
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0007582/2023	TAPAS KUMAR BEHERA	MOHENDRA DALAI	MARKAT NAGAR /135 /2023
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0007583/2023	LIPI DAS	PRANAB KUMAR DAS	KALIMELA /80 /2020
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0007584/2023	SANTOSH KUMAR BISWAL @ DANDUA	JYOTIRMAYA SAHOO	NIRAKARPUR /127 /2023
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0007585/2023	PRACHET KUMAR BAL	SOU MENDRA KUMAR NAYAK	CHOUDWAR /268 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0007586/2023	STATE OF ODISHA DR. RABI NARAYAN SAHU VS	PRABODHA CHANDRA NAYAK VS	// VIGILANCE PS (BERHAMPUR) /9 /2023 ()
444	ABLAPL/0007587/2023	STATE OF ODISHA(VIG.) KHAGESWAR SAMANTARAY VS	SUSANTA KUMAR LENKA VS	// JATNI P.S. /195 /2023 ()
445	ABLAPL/0007588/2023	STATE OF ODISHA GUDAN BADAIAK VS	PABITRA KUMAR NAYAK VS	// HATIBARI /86 /2023 ()
446	ABLAPL/0007589/2023	STATE OF ODISHA URMILA SAMAL VS	BIKASH CHANDRA PARIJA VS	// BINJHARPUR /234 /2023 ()
447	ABLAPL/0007590/2023	STATE OF ODISHA AMULYA KUMAR PATRA VS	NITYANANDA MOHAPATRA VS	// HARICHANDANPUR /35 /2023 ()
448	ABLAPL/0007591/2023	STATE OF ODISHA SOUBHAGYA LAXMI DAS VS	RABI NARAYAN MOHANTY VS	// PIPLI /234 /2023 ()
449	ABLAPL/0007592/2023	STATE OF ODISHA MANTU PATTANAYAK VS	RABI NARAYAN MOHANTY VS	// KHARABEL NAGAR P.S. /324 /2023 ()
450	ABLAPL/0007593/2023	STATE OF ODISHA DEEPAK KUMAR MAHALI VS	BIDYALOK MOHAPATRA VS	// SALIPUR /212 /2022 ()
451	ABLAPL/0007594/2023	STATE OF ODISHA MANAS CHAUDHURY @ MANAS RANJAN CHAUDHURY VS	SIDHARTHA MISHRA VS	// NAYAPALLI P.S. /296 /2023 ()
452	ABLAPL/0007595/2023	STATE OF ODISHA BRAJA KISHORE SAHOO VS	SIDHARTHA MISHRA VS	// NAYAPALLI P.S. /296 /2023 ()
453	ABLAPL/0007596/2023	STATE OF ODISHA PRASANNA KANDI @ KANHUA VS	BIBHUTI BHUSAN PANDA VS	// DERABIS /198 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :14/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0007597/2023	JANMA SHIKA VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	JONK /139 /2022 () //
455	ABLAPL/0007598/2023	CHANDRAKANT MOHAPATRA @ TUTU VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	INFOVALLY UPD BHUBANESWAR /133 /2023 () //
456	ABLAPL/0007599/2023	BISHNU CHARAN BISWAL VS STATE OF ODISHA	BIKRAM RATH VS	BALIANTA P.S. /3 /2023 () //
457	ABLAPL/0007600/2023	UDAYA JANI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /448 /2023 () //
458	ABLAPL/0007601/2023	BIBHU SWARUP DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALASORE TOWN /149 /2023 () //
459	ABLAPL/0007602/2023	KAPILA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ATHAMALLIK /157 /2023 () //
460	ABLAPL/0007603/2023	SANYASI DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /155 /2023 () //
461	ABLAPL/0007604/2023	AJARUDDIN KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /187 /2022 () //
462	ABLAPL/0007605/2023	RAKESH PARICHHA @ MITHUN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SAHADEV KHUNTA /262 /2020 () //
463	ABLAPL/0007606/2023	BADAL PRADHAN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	PURI SADAR /125 /2023 () //
464	ABLAPL/0007607/2023	PRAHALLAD BAL VS STATE OF ODISHA	PRAKASH KUMAR PRATAP VS	BADACHANA /184 /2023 () //
465	ABLAPL/0007608/2023	SUCHITRA JENA	BIKRAM KESHARI MOHANTY	BADAGODA P.S. /354 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0007609/2023	STATE OF ODISHA BABU NAHAK	JYOTIRMAYA SAHOO	// PURUSHOTTAMPUR /306 /2023
		VS	VS	()
467	ABLAPL/0007610/2023	STATE OF ODISHA PRAMOD KUMAR MALLICK	DURGA PRASANNA MISHRA	// GOBINDAPUR /79 /2023
		VS	VS	()
468	ABLAPL/0007611/2023	STATE OF ODISHA JITEN MALLIK @ KATASA	DURGA PRASANNA MISHRA	// MANGALPUR /289 /2022
		VS	VS	()
469	ABLAPL/0007612/2023	STATE OF ODISHA SUBASH PRADHAN	AKSHAYA KUMAR SAHOO	// KUNDHEIGOLA /181 /2023
		VS	VS	()
470	ABLAPL/0007613/2023	STATE OF ODISHA NIRANJAN SWAIN @ RABI SWAIN	BIJAY KUMAR BEHERA	// KHURDA SADAR /38 /2023
		VS	VS	()
471	ABLAPL/0007614/2023	STATE OF ODISHA BISWAJIT LENKA	PANCHANAN PANIGRAHI	// KALIAPANI /56 /2023
		VS	VS	()
472	ABLAPL/0007615/2023	STATE OF ODISHA DINESH AGRAWAL	RAJENDRA NARAYAN ROUT	// BARGARH /188 /2023
		VS	VS	()
473	ABLAPL/0007616/2023	STATE OF ODISHA RAJENDRA JENA @ PATU @ PATUA JENA	PRAVASH CHANDRA JENA	// KAMARDA /56 /2023
		VS	VS	()
474	ABLAPL/0007617/2023	STATE OF ODISHA BAIKUNTHA SAHU @ LADU	NARESH KUMAR NAIK	// TAISARA /15 /2023
		VS	VS	()
475	ABLAPL/0007618/2023	STATE OF ODISHA JAGABANDHU SWAIN	PRAVASH CH JENA	// / /0
		VS	VS	()
476	ABLAPL/0007619/2023	STATE OF ODISHA DEEPANJALI BEHERA	PRADEEP KUMAR PANDA	// KHALLIKOTE /443 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0007620/2023	STATE OF ODISHA BIKI NAYAK VS	SMRUTI RANJAN ROUT VS	// KHARABEL NAGAR P.S. /310 /2023 ()
478	ABLAPL/0007621/2023	STATE OF ODISHA SATYA NARAYAN PATRI@SATYA VS	SURYA PRAKASH ARTA BIDYADHAR MANGARAJ VS	// BHADRAK TOWN /189 /2022 ()
479	ABLAPL/0007622/2023	STATE OF ODISHA PRANATI NAYAK VS	PANCHANAN PANIGRAHI VS	// BHUBAN /206 /2023 ()
480	ABLAPL/0007623/2023	STATE OF ODISHA SOUMYA RANJAN SAHOO VS	BIBHUTI BHUSAN CHOUDHURY VS	// MAHILA P.S.(BBSR) /110 /2023 ()
481	ABLAPL/0007624/2023	STATE OF ODISHA SHANKAR BAI VS	SASANKA SEKHAR SATAPATHY VS	// TALCHER TOWN /394 /2023 ()
482	ABLAPL/0007625/2023	STATE OF ODISHA SURESH KOTHARI VS	RAKESH KUMAR MALLICK VS	// JONK /49 /2022 ()
483	ABLAPL/0007626/2023	STATE OF ODISHA AKSHAYA KUMAR BAL VS	PRATAP KUMAR MOHANTY VS	// DERABIS /209 /2023 ()
484	ABLAPL/0007627/2023	STATE OF ODISHA BALARAM @ BALIA BINDHANI VS	PRAVASH CH JENA VS	// RAIBANIA /62 /2023 ()
485	ABLAPL/0007628/2023	STATE OF ODISHA SOUMYA RANJAN RANAMANTHAN VS	MIHIR SEKHAR SAHOO VS	// DHARMASALA /325 /2023 ()
486	ABLAPL/0007629/2023	STATE OF ODISHA HIMANSHU SEKHAR SAHOO VS	MIHIR SEKHAR SAHOO VS	// DHARMASALA /325 /2023 ()
487	ABLAPL/0007630/2023	STATE OF ODISHA BEBI BHOI VS	KALI PRASAD MOHANTY VS	// PIPLI /316 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :14/07/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	29/2023 SAO/10/2023	BISWANATH PANDA-MP	MANOJ VERMA
2	35/2023 CRLMA/248/2023	MANTU NAYAK-MP	SIDHARTHA DAS
3	51/2023 STREV/19/2023	M/S. MEHAR ENTERPRISES-MP	MUKESH AGARWAL
4	52/2023 STREV/19/2023	M/S. MEHAR ENTERPRISES-MP	MUKESH AGARWAL
5	131/2023 WPC(OAC)/1322/2016	BHAGYADHAR DAS-MP	MR. S.B.JENA
6	202/2023 CMAPL/494/2023	MANAGEMENT,M/S.SHRIRAM FINANCE LTD.-MP	PRABIR KUMAR RAY
7	203/2023 CMAPL/126/2014	NARESH NAG@NAIK-MP	M/S. S.D.DAS
8	204/2023 CMAPL/422/2023	SOURAV SEKHAR BEHERA-MP	IN PERSON
9	231/2023 MATA/221/2023	PARSURAM MISHRA-MP	BIJAYA KUMAR PARIDA
10	232/2023 MATA/221/2023	PARSURAM MISHRA-MP	BIJAYA KUMAR PARIDA
11	233/2023 MATA/222/2023	CHHAVIKANT TAUNK-MP	BIBHU PRASAD MOHANTY
12	234/2023 MATA/222/2023	CHHAVIKANT TAUNK-MP	BIBHU PRASAD MOHANTY
13	239/2023 CRLMP/1385/2023	ASWINI KUMAR DASH-MP	
14	259/2023 RPFAM/213/2023	DEEPAK KUMAR PRADHAN-MP	BISHNU PRASAD PRADHAN
15	267/2023 RVWPET/300/2023	PRINCIPAL COMMISSIONER OF INCOME TAX(EXEMPTION)	RAMMEYSHYAM CHIMANKA,SR.S.C(I.T)
16	294/2023 CONTC/1019/2017	TALCHER COAL MINES EMPLOYEES UNION-MP	
17	295/2023 CONTC/1917/2023	PRAMILA HARICHANDAN-MP	ATMAJIT MANMITH DAS
18	497/2023 CRLREV/262/2019	RASISH KUMAR PANIGRAHI-MP	G.N.MISHRA
19	498/2023 CRLREV/283/2023	NILKANTA DAS-MP	DIPTENDU SUNDAR RAY
20	499/2023 CRLREV/361/2023	GAURAV GOENKA-MP	MOHIT AGARWAL
21	500/2023 CRLREV/362/2023	RAMESH KUMAR BAGARTY-MP	ASWINI KUMAR DASH
22	501/2023 CRLREV/439/2015	REPUBLIC OF INDIA-MP	MR.V.NARASINGH
23	502/2023 CRLREV/306/2023	PRIYATTAMA PANDA-MP	SUKANTA KUMAR DALAI
24	503/2023 CRLREV/305/2023	MANORAMA PANDA-MP	SUKANTA KUMAR DALAI
25	504/2023 CRLREV/364/2023	JITENDRA KUMAR DAS-MP	KARUNAKAR NAYAK
26	546/2023	BHANJA KISHORE MOHANTY-MP	M/S.K.MOHANTY

27	FAO/696/2019 547/2023	AJAYA KU.NAYAK-MP	K.MOHANTY
28	FAO/695/2019 548/2023	BHIKARI KANHAR@KANRA-MP	
29	FAO/38/2020 549/2023	RABINDRA NATH JENA-MP	M/S.CHINMAY CHOUDHURY, M/S BUDHADEV ROUTE
30	FAO/284/2012 550/2023	RABINDRA NATH JENA-MP	M/S.CHINMAY CHOUDHURY, M/S BUDHADEV ROUTE
31	FAO/284/2012 551/2023	RABINDRA NATH JENA-MP	M/S.CHINMAY CHOUDHURY, M/S BUDHADEV ROUTE
32	FAO/284/2012 552/2023	RABINDRA NATH JENA-MP	M/S.CHINMAY CHOUDHURY, M/S BUDHADEV ROUTE
33	FAO/284/2012 553/2023	RINA NAYAK-MP	DHANOJ KUMAR SAHOO
34	FAO/314/2023 711/2023	KESHARI THATI-MP	SANJEEV UDGATA
35	RSA/295/2023 712/2023	KANHEI NAIK-MP	M/S.B.H.MOHANTY
36	RSA/299/2009 713/2023	KANHEI NAIK-MP	M/S.B.H.MOHANTY
37	RSA/299/2009 714/2023	KANHEI NAIK-MP	M/S.B.H.MOHANTY
38	RSA/299/2009 715/2023	KANHEI NAIK-MP	M/S.B.H.MOHANTY
39	RSA/299/2009 716/2023	GEETANJALI PANI-MP	BIBEKANANDA BHUYAN
40	RSA/296/2023 717/2023	GEETANJALI PANI-MP	BIBEKANANDA BHUYAN
41	RSA/296/2023 727/2023	SHYAMALENDRA KUMAR SINGHBABU-MP	PRAFULLA KUMAR RATH
42	CMP/766/2023 728/2023	STATE OF ODISHA, MUMBAI-MP	AKHAYA KUMAR MISRA
43	CMP/767/2023 729/2023	PURNA CHANDRA DAS-MP	RAJESH DAS MOHAPATRA
44	CMP/763/2023 730/2023	SOBHA DEVI AGRAWAL-MP	PABITRA KUMAR NAYAK
45	CMP/768/2023 731/2023	HARIHARA KHATOI-MP	
46	CMP/1451/2015 732/2023	HARIPRIYA PUNJI-MP	SIDHARTHA MISHRA
47	CMP/769/2023 733/2023	MANJU MODI-MP	SOUMYA DEV RAY
48	CMP/39/2023 734/2023	SUJATA CHAKRA-MP	SIMARANI DAS
49	CMP/772/2023 735/2023	RAMANI RANJAN KAR-MP	BIBEKANANDA BHUYAN
50	CMP/774/2023 962/2023	PRAMOD YADAV-MP	JAYANTI NAIK
51	BLAPL/2034/2022 963/2023	KALIA @ KABINDRA BARIK-MP	BIJAYA KUMAR RAGADA
52	BLAPL/7273/2023 964/2023	PRAKASH RAGHUNATH CHOUDHURY-MP	
53	BLAPL/10868/2022 1163/2023	M/S. ORIENTAL INSURANCE CO. LTD.-MP	SACHIDANANDA NAYAK
54	MACA/483/2023 1164/2023	M/S. ORIENTAL INSURANCE CO. LTD.-MP	SACHIDANANDA NAYAK
55	MACA/483/2023 1165/2023	M/S. ORIENTAL INSURANCE CO. LTD.-MP	SACHIDANANDA NAYAK
56	MACA/483/2023 1166/2023	BAURIBANDHU SAHOO-MP	B.N.SAMANTARAY
57	MACA/486/2023 1167/2023	MANAGER, LEGAL CELL, M/S. CHOLA M.S. G.I.CO. LTD.-MP	MADAM ALI KHAN
	MACA/571/2023		

58	1168/2023 MACA/108/2022	THE MANAGER LEGAL, M/S. ICICI LOMBARD G.I.CO. LTDGMPDUTTA	
59	1169/2023 MACA/689/2023	SR. MANAGER, M/S.NATIONAL INSURANCE CO. LTD.-MPBIBEKANANDA UDGATA	
60	1170/2023 MACA/689/2023	SR. MANAGER, M/S.NATIONAL INSURANCE CO. LTD.-MPBIBEKANANDA UDGATA	
61	1171/2023 MACA/689/2023	SR. MANAGER, M/S.NATIONAL INSURANCE CO. LTD.-MPBIBEKANANDA UDGATA	
62	1309/2023 ABLAPL/3655/2023	CHHABI NAIK-MP	
63	1310/2023 ABLAPL/4398/2023	KANHU CHARAN PRADHAN-MP	
64	1311/2023 ABLAPL/2919/2023	DHANANJAYA DEHURY-MP	
65	1312/2023 ABLAPL/2917/2023	BALIA NAIK@BALARAM NAIK-MP	
66	1616/2023 CRLA/762/2023	SANJAYA KUMAR PALTASINGH-MP	RABINDRANATH BARIK
67	1617/2023 CRLA/762/2023	SANJAYA KUMAR PALTASINGH-MP	RABINDRANATH BARIK
68	1618/2023 CRLA/391/2023	GUPTA HANTAL-MP	MANORANJAN PADHY
69	1619/2023 CRLA/51/2007	MANI@MANIKARA NAIK-MP	M/S.C.KASTURI
70	2157/2023 CRLMC/2186/2023	SNEHALATA DASH-MP	
71	2158/2023 CRLMC/160/2022	SUNIL KUMAR GUMANSINGH-MP	
72	2159/2023 CRLMC/3052/2023	DAYANIDHI KHATEI@KILU KHATEI-MP	AMITAV TRIPATHY
73	2160/2023 CRLMC/3053/2023	GANGADHAR MALLICK-MP	BRUNDBAN ROUT
74	2161/2023 CRLMC/2330/2022	PARBATI MALIK-MP	BIJAY KUMAR NAYAK
75	2162/2023 CRLMC/3060/2023	SATYABHAMA SWAIN-MP	SARATHI JYOTI MOHANTY
76	2163/2023 CRLMC/3061/2023	RANKANIDHI ORAM-MP	SUNIL KUMAR PANDA
77	2164/2023 CRLMC/3062/2023	MD KALAM@MD QALAMUDIN-MP	SUNIL KUMAR PANDA
78	2165/2023 CRLMC/3063/2023	KANHU CHARANA DUTTA @ KANHA DUTTA-MP	CHITTA RANJAN SAHU
79	4144/2023 WA/1563/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
80	4145/2023 WA/1563/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
81	4146/2023 WA/1563/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
82	4147/2023 WA/1564/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
83	4148/2023 WA/1564/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
84	4149/2023 WA/1564/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
85	4150/2023 WA/1565/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
86	4151/2023 WA/1565/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
87	4152/2023 WA/1565/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
88	4153/2023 WA/1566/2023	PRINCIPAL SECY., REVENUE AND DISASTER MGMT.DEP T SUNNYA NARAYAN PATNAIK, A.G.A.	
89	4154/2023	PRINCIPAL SECY., REVENUE AND DISASTER MGMT.DEP T SUNNYA NARAYAN PATNAIK, A.G.A.	

90	WA/1566/2023 4155/2023	PRINCIPAL SECY., REVENUE AND DISASTER MGMT.DEP T	SUNNYA NARAYAN PATNAIK, A.G.A.
91	WA/1566/2023 4156/2023	PRINCIPAL SECY., REVENUE AND DISASTER MGMT.DEP T	SUNNYA NARAYAN PATNAIK, A.G.A.
92	WA/1567/2023 4157/2023	PRINCIPAL SECY., REVENUE AND DISASTER MGMT.DEP T	SUNNYA NARAYAN PATNAIK, A.G.A.
93	WA/1567/2023 4158/2023	PRINCIPAL SECY., REVENUE AND DISASTER MGMT.DEP T	SUNNYA NARAYAN PATNAIK, A.G.A.
94	WA/1567/2023 4159/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
95	WA/1568/2023 4160/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
96	WA/1568/2023 4161/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
97	WA/1568/2023 4162/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
98	WA/1569/2023 4163/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
99	WA/1569/2023 4164/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
100	WA/1569/2023 4165/2023	PRINCIPAL SECRETARY,REVENUE AND DISASTER MANA S	GOPIKANTH PISA,MRL,A.G.A
101	WA/1570/2023 4166/2023	PRINCIPAL SECRETARY,REVENUE AND DISASTER MANA S	GOPIKANTH PISA,MRL,A.G.A
102	WA/1570/2023 4167/2023	PRINCIPAL SECRETARY,REVENUE AND DISASTER MANA S	GOPIKANTH PISA,MRL,A.G.A
103	WA/1570/2023 4168/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
104	WA/1571/2023 4169/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
105	WA/1571/2023 4170/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
106	WA/1571/2023 4171/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
107	WA/1572/2023 4172/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
108	WA/1572/2023 4173/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
109	WA/1572/2023 4174/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
110	WA/1573/2023 4175/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
111	WA/1573/2023 4176/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
112	WA/1573/2023 4177/2023	STATE OF ODISHA-MP	Karunakar Das
113	WA/1574/2023 4178/2023	STATE OF ODISHA-MP	Karunakar Das
114	WA/1574/2023 4179/2023	STATE OF ODISHA-MP	Karunakar Das
115	WA/1574/2023 4180/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
116	WA/1575/2023 4181/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
117	WA/1575/2023 4182/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
118	WA/1575/2023 4183/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
119	WA/1576/2023 4184/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
120	WA/1576/2023 4185/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A

121	4186/2023 WA/1577/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
122	4187/2023 WA/1577/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
123	4188/2023 WA/1577/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
124	4189/2023 WA/1578/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
125	4190/2023 WA/1578/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
126	4191/2023 WA/1578/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
127	4192/2023 WA/1579/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
128	4193/2023 WA/1579/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
129	4194/2023 WA/1579/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
130	4195/2023 WA/1580/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
131	4196/2023 WA/1580/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
132	4197/2023 WA/1580/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
133	4198/2023 WA/1581/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
134	4199/2023 WA/1581/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
135	4200/2023 WA/1581/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
136	4201/2023 WA/1582/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
137	4202/2023 WA/1582/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
138	4203/2023 WA/1582/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
139	4204/2023 WA/1583/2023	STATE OF ODISHA-MP	DHANANJAYA MUND, A.G.A.
140	4205/2023 WA/1583/2023	STATE OF ODISHA-MP	DHANANJAYA MUND, A.G.A.
141	4206/2023 WA/1583/2023	STATE OF ODISHA-MP	DHANANJAYA MUND, A.G.A.
142	4207/2023 WA/1586/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE, A.G.A.
143	4208/2023 WA/1586/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE, A.G.A.
144	4209/2023 WA/1584/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
145	4210/2023 WA/1584/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
146	4211/2023 WA/1584/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
147	4212/2023 WA/1585/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
148	4213/2023 WA/1585/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
149	4214/2023 WA/1585/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
150	4215/2023 WA/498/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
151	4216/2023 WA/1587/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
152	4217/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A

153	WA/1587/2023 4218/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
154	WA/1587/2023 4219/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
155	WA/1588/2023 4220/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
156	WA/1588/2023 4221/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
157	WA/1588/2023 4222/2023	ORISSA ELECTICITY REGULATORY COMMN-MP	MR PRABHU PRASAD MOHANTY
158	WA/237/2019 10516/2023	SURESH KUMAR PANDA-MP	
159	WP(C)/14013/2023 10517/2023	CHITTARANJAN DAS-MP	MANOJ KUMAR KHUNTIA
160	WP(C)/22127/2023 10518/2023	SUBODH BADHEI-MP	MANOJA KUMAR KHUNTIA
161	WP(C)/22126/2023 10519/2023	SRIKANTA SAMANTARAY-MP	MANOJ KUMAR KHUNTIA
162	WP(C)/22128/2023 10520/2023	BULEN PRADHAN-MP	MANOJA KUMAR KHUNTIA
163	WP(C)/22129/2023 10521/2023	P.KUMAR-MP	M/S. PAMI RATH, J.MOHANTY,S.GUMAN SINGH,B.TH
164	WP(C)/25137/2022 10522/2023	SUSIL KUMAR DAS-MP	SUBASH CHANDRA PUSPALAKA
165	WP(C)/22132/2023 10523/2023	BHIMASEN SAHOO-MP	SUBASH CHANDRA PUSPALAKA
166	WP(C)/22135/2023 10524/2023	SK. NAUSHAD AHAMED-MP	NIRANJAN ROUT
167	WP(C)/22139/2023 10525/2023	RAMAKANTA DAS-MP	MANAS PATI
168	WP(C)/22140/2023 10526/2023	LINGARAJ HUIKA-MP	SHANTI PRAKASH MOHANTY
169	WP(C)/22142/2023 10527/2023	RABINDRA KUMAR PATTNAYAK-MP	PRATAP CHANDRA MISHRA
170	WP(C)/22146/2023 10528/2023	SARTHAK MOHAPATRA-MP	AUROVINDA MOHANTY
171	WP(C)/22148/2023 10529/2023	GIRIJA PARIHARI-MP	MADHUMITA PANDA
172	WP(C)/22153/2023 10530/2023	KATHIA DEHURY-MP	BICHITRA NARAYANA SATAPATHY
173	WP(C)/22099/2023 10531/2023	MRUNMAYA KUMAR BAI-MP	BICHITRA NARAYANA SATAPATHY
174	WP(C)/22108/2023 10532/2023	GYANARANJAN MOHAPATRA-MP	AMITABH MISHRA
175	WP(C)/22155/2023 10533/2023	PRAFULLA KUMAR SAHOO-MP	BANSHIDHAR SATAPATHY
176	WP(C)/17284/2023 10534/2023	KHAGENDRA MOHAPATRA-MP	BISWAJIT MOHAPATRA
177	WP(C)/22157/2023 10535/2023	PRADIPTA KISHORE MOHANTY-MP	AKSHAYA KUMAR PANDEY
178	WP(C)/22159/2023 10536/2023	BASUDEV PANIGRAHI-MP	KOUSIK ANANDA GURU
179	WP(C)/22160/2023 10537/2023	ACHUTANANDA SWAIN-MP	KOUSIK ANANDA GURU
180	WP(C)/22162/2023 10538/2023	PABITRA RANA-MP	AMIT PRASAD BOSE
181	WP(C)/22172/2023 10539/2023	SOMANATH MISHRA-MP	RASHMIKANT MAHALIK
182	WP(C)/2092/2003 10540/2023	SANJATA KUMAR HARICHANDAN-MP	GYANA RANJAN SETHI
183	WP(C)/22177/2023 10541/2023	GIRISH CH.MOHANTY-MP	
	WP(C)/23352/2014		

184	10542/2023 WP(C)/22191/2023	PRAKASH CHANDRA MOHANTA-MP	ANJAN KUMAR BISWAL
185	10543/2023 WP(C)/22192/2023	RADHASHYAM BRAHMA-MP	AMIYA BHUSAN DASH
186	10544/2023 WP(C)/22197/2023	PRASAN KUMAR PATRO-MP	AJIT KUMAR PANDA
187	10545/2023 WP(C)/12747/2004	BASUDEV AGRAWAL-MP	M/S.P.K.ROUTRAY
188	10546/2023 WP(C)/13812/2023	ANAND KUMAR AGRAWAL-MP	PRABODHA CHANDRA NAYAK
189	10547/2023 WP(C)/2631/2023	M/S SUNRISE ENGINEERING SERVICES, ANGUL-MP	INDRAMANI SAHOO
190	10548/2023 WP(C)/22111/2023	M/S PREMEX, BBSR-MP	SIDHARTH MISHRA
191	10549/2023 WP(C)/1148/2023	REDDI SUNDAR MANIKYAM-MP	SANTOSH KUMAR NANDA
192	10550/2023 WP(C)/22207/2023	PRATAP CHANDRA BEHERA-MP	S.K.SAMAL
193	10551/2023 WP(C)/661/2023	SAMABARI MOHANTA-MP	AMITAV TRIPATHY
194	10552/2023 WP(C)/13616/2023	RUDRA HOSPITAL, CUTTACK-MP	NIRANJAN BEHERA
195	10553/2023 WP(C)/22213/2023	BIBHUTI BHUSAN PANDA-MP	GYANENDRA CHANDRA SWAIN
196	10554/2023 WP(C)/22214/2023	ASWINI KUMAR RATH-MP	RAJIV KUMAR MAHANTA
197	10555/2023 WP(C)/22217/2023	BIBEKANANDA DASH-MP	LAXMI NARAYAN RAYATSINGH
198	10556/2023 WP(C)/22219/2023	NATABAR BHOI-MP	GYANENDRA CHANDRA SWAIN
199	10557/2023 WP(C)/5082/2016	SIBA PRASAD DASH-MP	M/S.SIBA NARAYAN BISWAL
200	10558/2023 WP(C)/18455/2023	PRASANT KUMAR PATRI-MP	
201	10559/2023 WP(C)/22223/2023	BATAKRUSHNA SETHY-MP	BHAKTA RANJAN BARIK
202	10560/2023 WP(C)/19426/2023	DR. PRASANTI MISHRA-MP	DR. BINODA KUMAR MISHRA
203	10561/2023 WP(C)/36263/2021	TRUPTI LATA BALABANTARAY-MP	PRABHU PRASAN BEHERA
204	10562/2023 WP(C)/5737/2010	ESSAR STEEL ORISSA-MP	M/S.S.KANUNGO
205	10563/2023 WP(C)/15520/2023	KIRUTHIKA P-MP	SAMIR KUMAR MISHRA
206	10564/2023 WP(C)/22231/2023	NAKA BICHAMMA @ NAKA BISHA MAMA-MP	RAJIB KUMAR SARANGI
207	10565/2023 WP(C)/2592/2018	SATYANARAYAN BEHERA-MP	M/S.ALOK KU.MOHAPATRA
208	10566/2023 WP(C)/22232/2023	BRUNDABAN SWAIN-MP	TUSAR KUMAR MISHRA
209	10567/2023 WP(C)/20591/2020	SATYA NARAYAN BEHERA-MP	ALOK KUMAR MOHAPATRA
210	10568/2023 WP(C)/22235/2023	DR. SANJAYA BHOI-MP	LAXMI NARAYAN PATEL
211	10569/2023 WP(C)/29569/2020	NARESH PRASAD SINGH-MP	L.K.MOHANTY
212	10570/2023 WP(C)/22239/2023	JANAKI BALLAV SAMANTARAY-MP	TUSAR KUMAR MISHRA
213	10571/2023 WP(C)/22241/2023	ARABINDA LENKA-MP	TUSAR KUMAR MISHRA
214	10572/2023 WP(C)/22242/2023	PRIYANKA PRIYADARSHINI-MP	SAUBHAGYA KUMAR SAMAL
215	10573/2023	PARESH KUMAR MATIA MISHRA-MP	MAHENDRA KUMAR SAHOO

216	WP(C)/22243/2023 10574/2023	ASIM HALDER-MP	SAUBHAGYA KUMAR SAMAL
217	WP(C)/22245/2023 10575/2023	PURNA CHANDRA JENA-MP	SANJIT KUMAR DAS
218	WP(C)/22246/2023 10576/2023	SURESH CHANDRA NANDA-MP	DHANOJ KUMAR SAHOO
219	WP(C)/22249/2023 10577/2023	SHANKAR DAS-MP	AUROVINDA MOHANTY
220	WP(C)/16165/2023 10578/2023	TARINI CHARAN NAYAK-MP	SHASHI BHUSAN JENA
221	WP(C)/22250/2023 10579/2023	JAGADISH PADHAN-MP	JANGYA PRAKASH PARIDA
222	WP(C)/22251/2023 10580/2023	GOBINDA CH. SAMANTRAY-MP	
223	WP(C)/15486/2022 10581/2023	SONALI KUMARI MAJHI-MP	JANGYA PRAKASH PARIDA
224	WP(C)/22255/2023 10582/2023	BALADEB PRASAD MOHANTY-MP	SUKANTA KUMAR NAYAK
225	WP(C)/22254/2023 10583/2023	MOUSUMIMALA CHOUDHURY-MP	JANGYA PRAKASH PARIDA
226	WP(C)/22257/2023 10584/2023	SANANDA KUMAR MEHER-MP	SUBIR PALIT
227	WP(C)/22268/2023 10585/2023	GYANA RANJAN MOHARATHA-MP	BIBEKANANDA BHUYAN
228	WP(C)/22283/2023 10586/2023	BASANTI BEHERA-MP	ACHYUTANANDA PATTANAIK
229	WP(C)/22285/2023 10587/2023	BABULA BARIK-MP	ACHYUTANANDA PATTANAIK
230	WP(C)/22286/2023 10588/2023	SHIVASAKTI CLUB, BBSR-MP	BINI MISHRA
231	WP(C)/22293/2023 10589/2023	SHIVASAKTI CLUB, BBSR-MP	BINI MISHRA
232	WP(C)/22293/2023 10590/2023	NRISINGHA DAS-MP	BIBHU PRASAD DAS
233	WP(C)/22294/2023 10591/2023	KRISHNA PADA MANDAL-MP	BIBHU PRASAD DAS
	WP(C)/22295/2023		